

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA No. 279/2024

DILDEEP SINGH BASSI

..... APPLICANT

VERSUS

STATE OF PUNJAB & ORS.

.....RESPONDENTS

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|---------|---|------------|-------|------------|
| 1. | Short Affidavit by way of affidavit of Krishan Kumar, Principal Secretary, Government of Punjab, Water Resources Department, on behalf of Respondent No 2 in compliance of order dated 24.03.2025 passed by this Hon'ble Court. | 24-06-2025 | 1-2 | |
| 2. | Annexure R-1 Layout Plan of Sukhna Choe | 24-06-2025 | 3 | |
| 3. | Annexure R-2 Layout Plan of Jagatpura Drain | 24-06-2025 | 4. | |

Submitted By:



(Krishan Kumar)

Place: Chandigarh

Principal Secretary to Govt. Punjab,

Date: 24-06-2025

Water Resources Department

Punjab, Chandigarh.

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 279/2024

DILDEEP SINGH BASSI

..... Petitioner

VERSUS

STATE OF PUNJAB & ORS.

..... Respondents

SHORT REPLY ON BEHALF OF RESPONDENT NO. 2

I, the undersigned, most respectfully submit the following for the kind consideration of this Hon'ble Tribunal:

1. That the present reply is being submitted in compliance with the directions issued at para 11 of the order dated 24.03.2025 passed by this Hon'ble Tribunal in the above-titled matter.
2. That this Hon'ble Tribunal had directed Respondents No. 1 to 4 which is reproduced as:

“ Respondents No. 1 to 4 are directed to produce copy of the Environment Impact Assessment Report, if any already conducted and also copy of the Layout Plan showing the existing position of both the drains originating from Sukhna Lake and Sector 47, Chandigarh merging at Zirakpur from the place of origin to the place of merger and also the existing and proposed alignment of the Choe. The same may be filed at least one week before the next date of hearing fixed.”

3. That in compliance with the above direction, Respondent No. 2 is hereby submitting a layout plan/map which clearly shows:

- a) That the drain originating from Sector 47, Chandigarh is distinct and is named as Jagatpura Drain. This drain flows through SAS Nagar (Mohali) and eventually outfalls into the N-Choe, Village Manoli of SAS Nagar (Mohali).
- b) That the drain originating from Sukhna Lake is named as Sukhna Choe, which flows through Zirakpur and ultimately outfalls into the Ghaggar River, Village Mirpur, Tehsil Derabassi, District SAS Nagar (Mohali).
- c) The flow directions, merging points, and both the existing and proposed alignments of the Choe system are depicted in the layout plan annexed as **(Annexure 1 & Annexure 2)**.

4. That the attached layout map has been prepared using available satellite imagery and departmental survey records, and is submitted for the ready reference of this Hon'ble Tribunal.
5. That Respondent No. 2 remains committed to assisting all lawful procedures and assessments undertaken by the competent authorities and shall extend full cooperation in the protection, conservation, and regulated management of natural drains and water channels, in accordance with law.
6. It is respectfully submitted that the present compliance may kindly be taken on record.

Place: Chandigarh

Date: 24-06-2025

VERIFICATION:

I, the above-named deponent, do hereby verify that the contents of this reply from para 1 to 6 are true and correct to the best of my knowledge and belief, and nothing material has been concealed therefrom.

Place: Chandigarh

Date: 24-06-2025



(Krishan Kumar)

Principal Secretary to Govt. Punjab,

Water Resources Department

Punjab, Chandigarh.

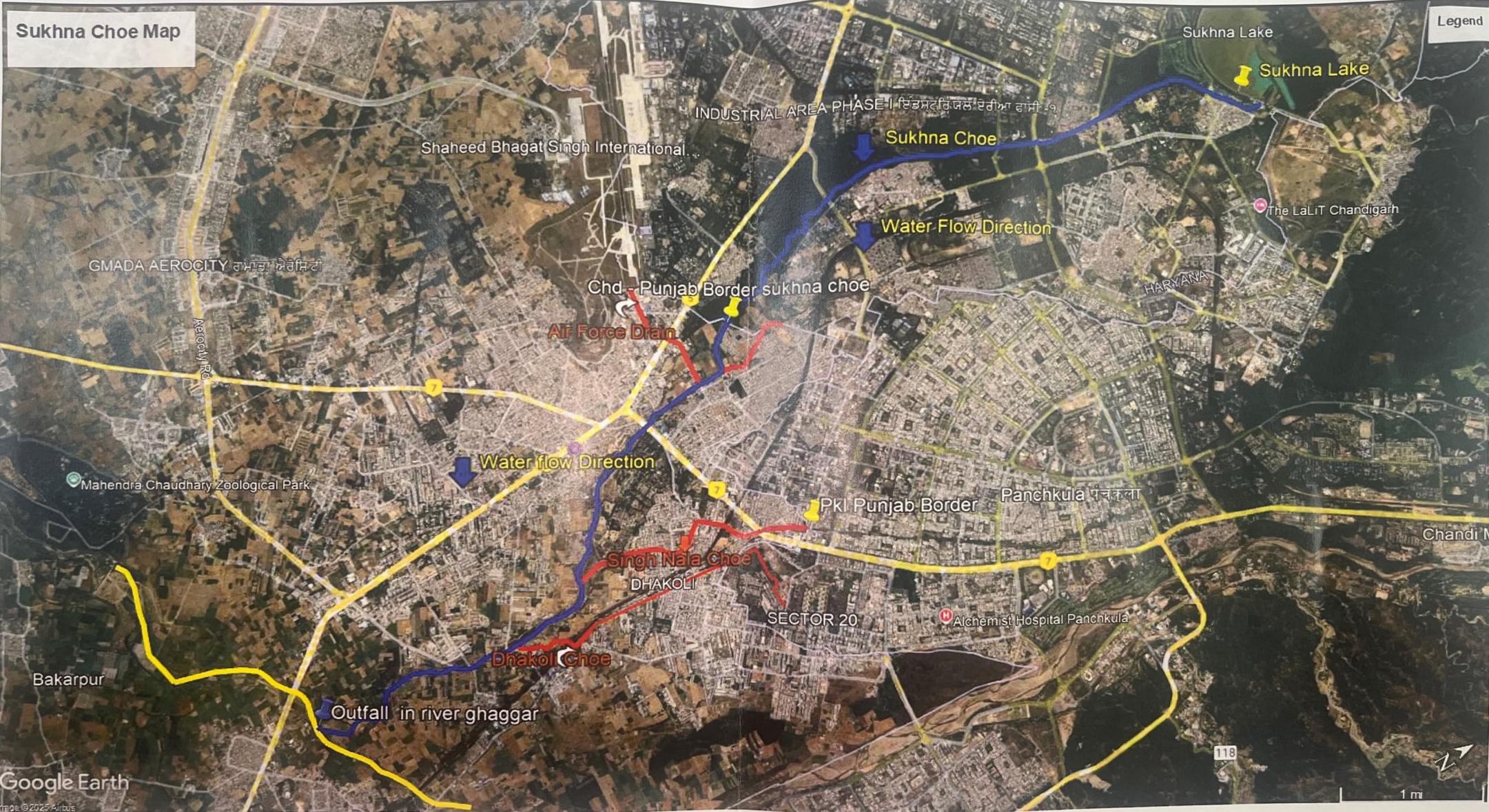


(Krishan Kumar)

Principal Secretary to Govt. Punjab,

Water Resources Department

Punjab, Chandigarh.



 - Alignment of Sukhna Choe

 - Ghaggar River

 - Other Drains outfalling in Sukhna Choe.

